

**Constitution of Benches at Lucknow Bench of the Court with effect
from 4th February, 2013**

1	<p>Hon. Uma Nath Singh, J. Hon. V.K. Dixit, J. (Court No. 1)</p> <p>Hon. Uma Nath Singh, J. (On Friday at 3.00 p.m.)</p>	<p>(a) Fresh Public Interest Litigation (except assigned matters), Special Appeals, Environmental Matters, Writs relating to Land Acquisition, Writs relating to Tolls on River Bridge in U.P., and Writs relating to Mines and Minerals for Orders, Admission and Hearing including Bunch cases, AND (b) Fresh Misc. Writs from 01-01-2010 for Orders, Admission and Hearing including Bunch cases.</p> <p>At 2:00 p.m. : Starting from the oldest cases of the above category for Orders, Admission and Hearing including Bunch cases. Thereafter : Final Hearing of the matters starting from oldest of this category.</p> <p>Expedite Applications and Matters U/s 11 of Arbitration and Conciliation Act, 1996.</p>
1A	<p>Hon. V.K. Dixit, J. (On Friday at 3.00 p.m.) (Court No. 21)</p>	<p>Oldest Misc. Writs for Hearing</p>
2	<p>Hon. Imtiyaz Murtaza, J. Hon. Vishnu Chandra Gupta, J. (Court No. 2)</p>	<p>(a) Fresh Public Interest Litigation (assigned matters as per the order of Hon'ble The Chief Justice) for Orders, Admission and Hearing including Bunch cases. AND (b) Final Hearing of Public Interest Litigation (assigned matters as per the order of Hon'ble The Chief Justice), All Criminal Appeals including Government Criminal Appeals and matters u/s 378(4) Cr.P.C., Appeals arising out from POTA, Criminal Revisions and Capital Sentence cases including Bunch cases.</p>
3	<p>Hon. A. Mateen, J. Hon. Ashwani Kumar Singh, J. (Court No. 25)</p>	<p>Fresh Contempt Appeals, All Criminal Appeals including Government Criminal Appeals and matters u/s 378(4) Cr.P.C., Appeals arising out from POTA, Criminal Revisions for Orders, Admission and Hearing including Bunch cases. AND Fresh Habeas Corpus Writs, Criminal Writs and Criminal Contempt for Orders, Admission and Hearing including Bunch Cases.</p> <p>At 2:00 p.m. : Starting from the oldest cases of the above category for Orders, Admission and Hearing including Bunch cases. Thereafter : Final Hearing of the matters starting from oldest of the category (Habeas Corpus Writs, Criminal Writs, Criminal Contempt and Contempt Appeals).</p>
4	<p>Hon. Devi Prasad Singh, J. Hon. Arvind Kumar Tripathi-II, J. (Court No. 27)</p>	<p>Fresh Service Writs and the Writs arising out of proceedings u/s 29 of State Financial Corporation Act and Listed Misc. Writs starting from the oldest upto 31-12-2009 for Orders, Admission and Hearing including Bunch cases.</p> <p>At 2:00 p.m. : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases. Thereafter : Final Hearing of the matters starting from oldest of this category.</p>

5	<p>Hon. Rajiv Sharma, J. Hon. Saeed-Uz-Zaman Siddiqi, J. (Court No. 24)</p>	<p>Fresh F.A.'s, F.A.F.O.'s and Family Court Appeals, Income Tax Appeals and References, Central Excise Appeals, Writs relating to Tax Matters, Excise, Central Taxation, Writs relating to Recovery including Tax recovery matters for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of the matters starting from oldest of this category.</p>
6	<p>Hon. S.S. Chauhan, J. (Court No. 22)</p>	<p>Fresh Service Writs other than Government Service from the year 2010, all Fresh and Listed matters under Industrial Disputes Act and all matters under Labour Law Enactments from the year 2010 for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
7	<p>Hon. Shri Narayan Shukla, J. (Court No. 3)</p>	<p>Listed Misc. Writs (including Educational and Society Matters) from the year 2003 to 2010 for Orders, Admission and Hearing including Bunch cases.</p> <p>AND</p> <p>Listed Writs relating to consolidation, U.P.Z.A. and L.R. Act, Land Revenue Act, arising out of orders passed by Board of Revenue, Ceiling of Land upto the year 1990 for Orders, Admission and Hearing including Bunch Cases</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
8	<p>Hon. Ajai Lamba, J. (Court No. 26)</p>	<p>Fresh Applications u/s 482 Cr.P.C. relating to complaint cases, Habeas Corpus Writs and Matters u/s 407 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases</p> <p>AND</p> <p>Criminal Appeals from the year 2010 for hearing.</p> <p><u>At 2:00 p.m.</u> : Criminal Revisions and applications u/s 482 Cr.P.C. starting from oldest upto the year 2002 and <u>cases related to rape, murder, kidnapping and dacoity</u> for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>

9	Hon. Shabihul Hasnain, J. (Court No. 6)	<p>Listed Civil Contempt upto the year 2008 for Orders, Admission and Hearing including Bunch cases.</p> <p>AND</p> <p>Listed Service Writs relating to Government Service upto 31-12-2009 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
10	Hon. Dr Satish Chandra, J. (Court No. 7)	<p>(a) Fresh Civil Contempt from the year 2009 for Orders, Admission and Hearing including Bunch cases and,</p> <p>(b) Fresh Application upto the stage of winding up proceedings under Section 439 of the Companies Act, 1956, Testamentary for Orders, Admission and Hearing including Bunch cases and,</p> <p>(c) Listed Misc. Writs (including Educational and Society Matters) upto the year 2002 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
11	Hon. D.K. Arora, J. (Court No. 20)	<p>Fresh Writs relating to consolidation, U.P.Z.A. and L.R. Act, Land Revenue Act, arising out of orders passed by Board of Revenue, Ceiling of Land from the year 1991 for Orders, Admission and Hearing including Bunch Cases</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
12	Hon. Anil Kumar, J. (Court No. 18)	<p>Fresh Service Writs relating to Government Service from the year 2010 for Orders, Admission and Hearing including Bunch cases.</p> <p>AND</p> <p>Fresh Writs relating to Tax, Excise and Central Taxation for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>

13	Hon. Ritu Raj Awasthi, J. (Court No. 5)	<p>Fresh Misc. Writs (including Educational and Society Matters), Matters under Article 227 of Constitution of India from the year 2011 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
14	Hon. Vinay Kumar Mathur, J. (Court No. 19)	<p>Fresh all Bail Applications (except u/ss 302, 304, 304-B and 396 IPC) for Orders, Admission and Hearing AND Criminal Appeals for the year 2006 and 2007 for hearing.</p> <p><u>At 2:00 p.m.</u> : Minor Bail upto the year 2010 for orders and <u>criminal appeals related to punishment upto two years</u> for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
15	Hon. S.V.S. Rathore, J. (Court No. 28)	<p>Fresh Applications u/s 482 Cr.P.C. (except Applications U/s 482 Cr.P.C. relating to complaint cases), Criminal Revisions, Criminal Writs, for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : Criminal Revisions and applications u/s 482 Cr.P.C. from the year 2003 to 2006 for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
16	Hon. Sudhir Kumar Saxena, J. (Court No. 23)	<p>Fresh Major Bail Applications (i.e. Bail Applications u/ss 302, 304, 304-B and 396 IPC) for Orders, Admission and Hearing AND Criminal Appeals for the year 2008 and 2009 for Hearing. AND Fresh Criminal Appeals including Bail and matters u/s 378 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : Major Bail upto the year 2011 for orders.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category and <u>Criminal Appeals in which accused persons are in custody.</u></p>
17	Hon. Ashok Pal Singh, J. (Court No. 11)	<p>(a) Fresh F.A.F.O.s, Civil Revisions for Orders, Admission and Hearing including Bunch cases, and (b) Fresh First Appeals, Second Appeals, Rent Control Writs and all Civil matters cognizable by Single Judge for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>

18	Hon. Devendra Kumar Upadhyaya, J. (Court No. 10)	Listed Service Writs other than Government Service upto the year 2009 , and all Listed matters under Industrial Disputes Act and all matters under Labour Law Enactments upto upto the year 2009 for Orders, Admission and Hearing including Bunch Cases. <u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases. <u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.
19	Hon. Anurag Kumar, J. (Court No. 13)	Listed Criminal Appeals upto the year 2005 and Criminal appeals against acquittal in complaint cases for Orders, Admission and Hearing/ Final Hearing including bunch cases.

ACTING CHIEF JUSTICE
24-01-2013